

**U. P. INTOXICATING LIQUOR (OBJECTIONABLE ADVERTISEMENTS) ORDINANCE, 1975**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table a copy of the Uttar Pradesh Intoxicating Liquor (Objectionable Advertisements) Ordinance 1975 (Uttar Pradesh Ordinance No. 33 of 1975) promulgated by the Governor of U P on the 25th October, 1975, under provisions of article 213 (2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh together with a memorandum explaining the circumstances for the issue of the Ordinance [*Placed in Library See No LT-10/41/76*]

**ANNUAL REPORT OF M.P STATE AGRO-INDUSTRIES DEVELOPMENT CORPN LTD., BHOPAL FOR 1973-74 & NOTIFICATIONS UNDER WILD LIFE (PROTECTION) ACT, 1972**

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of [Placed in Library. See No LT-10/42/76].
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of

**the Wild Life (Protection) Act, 1972:—**

- (i) G.S.R. 2353 published in Gazette of India dated the 6th September, 1975, containing corrigendum to Notification No. G.S.R. 366 (E) dated the 14th August, 1974.
- (ii) G.S.R. 2354 published in Gazette of India dated the 6th September, 1975, containing corrigendum to Notification No GSR 365 (E) dated the 14th August, 1974. [*Placed in Library. See No LT-10/43/76*].

Annual Report of Khuda Baksh Oriental Public Library, Patna for 1974-75. Annual Report of Board of Trustees of the Indian Museum, Calcutta for 1974-75 Audit Report of NCERT for 1972-73, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Khuda Baksh Oriental Public Library, Patna, for the year 1974-75 along with the Audited Accounts, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969 [*Placed in Library. See No LT-10/44/76*].
- (2) A copy of the Annual Report of the Board of Trustees of the Indian Museum Calcutta, for the year 1974-75. [*Placed in Library. See No. LT-10/45/76*].
- (3) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Council of Educational